

Seventeenth Loksabha

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Title: Papers Laid On The Table on the table of the House by Ministers/Members.

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नं. 2, प्रो. एस. पी. सिंह बघेल

विधि और न्याय मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल): माननीय सभापति जी मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) (एक) राष्ट्रीय न्यायिक अकादमी, भारत, भोपाल के वर्ष 2019-2020 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) राष्ट्रीय न्यायिक अकादमी, भारत, भोपाल के वर्ष 2019-2020 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7162/17/22]

- (3) अधिवक्ता कल्याण निधि अधिनियम, 2001 की धारा 37 की उप-धारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) अंडमान और निकोबार अधिवक्ता कल्याण निधि नियम, 2003 जो 4 जून, 2003 के अंडमान और निकोबार राजपत्र में अधिसूचना सं. 84/2003/एफ.सं. 48-739/2002-एसडब्ल्यू में प्रकाशित हुए थे तथा उसका एक शुद्धिपत्र

- (केवल अंग्रेजी भाषा में), जो 16 जून, 2004 की अधिसूचना सं. 120 में प्रकाशित हुआ था।
- (दो) चंडीगढ़ अधिवक्ता कल्याण निधि नियम, 2017 जो 8 सितंबर, 2017 के चंडीगढ़ प्रशासन राजपत्र में अधिसूचना सं. 8/1/101-1एच(8)-2017/22271 में प्रकाशित हुए थे।
- (तीन) दिल्ली अधिवक्ता कल्याण निधि (संशोधन) नियम, 2009 जो 8 मई, 2009 के दिल्ली राजपत्र में अधिसूचना सं. एफ. सं. 219/याचिका/01/उपसचिवविधि/1932-51में प्रकाशित हुए थे।
- (चार) दिल्ली अधिवक्ता कल्याण निधि (संशोधन) नियम, 2019 जो 25 सितंबर, 2019 के दिल्ली राजपत्र में अधिसूचना सं. एफ. सं. 2 (22)/लिट./01/वॉल IV-19/6380-6429 में प्रकाशित हुए थे।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले चार विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7163/17/22]

- (5) विधि और न्याय मंत्रालय की वर्ष 2022-2023 की निर्गत परिणामी अनुश्रवण रूपरेखा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7164/17/22]

- (6) जम्मू-कश्मीर पुनर्गठन अधिनियम, 2019 की धारा 62 के अंतर्गत जारी अधिसूचना सं. का.आ. 2223(अ) जो 20 मई, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा 20 मई, 2022 को उस तारीख के रूप में नियत किया गया है जिसको परिसीमन आयोग के आदेश जो दिनांक 14 मार्च, 2022 की अधिसूचना

सं. ओ.एन.6(अ) और 5 मार्च, 2022 की अधिसूचना सं. ओ.एन.17(अ) में क्रमशः दिनांक 14 मार्च, 2022 का आदेश सं. 1 और दिनांक 5 मई, 2022 का आदेश सं. 2 के रूप में प्रकाशित हुए थे, प्रभावी होंगे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7165/17/22]

- (7) परिसीमन अधिनियम, 2002 की धारा 10 की उप-धारा 2 के साथ पठित जम्मू-कश्मीर पुनर्गठन अधिनियम, 2019 की धारा 60 की उप-धारा (5) के अंतर्गत जारी अधिसूचना सं. ओ.एन.6(अ) जो 14 मार्च, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो सहयुक्त सदस्यों के विमत प्रस्ताव के साथ जम्मू-कश्मीर संघ-राज्यक्षेत्र में संसदीय और विधान सभा निर्वाचन क्षेत्रों के परिसीमन के बारे में है तथा जो 21 मार्च, 2022 (सोमवार) को उस तारीख के रूप में नियत करती है, जब उस तारीख या उसके पश्चात् इसके द्वारा प्रस्तावों पर आगे विचार किया गया जायेगा, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7166/17/22]

- (8) परिसीमन अधिनियम, 2002 की धारा 10 की उप-धारा (1) और जम्मू-कश्मीर पुनर्गठन अधिनियम, 2019 के भाग-पांच के अंतर्गत जारी अधिसूचना सं. ओ.एन.17(अ) जो 5 मई, 2022 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो जम्मू-कश्मीर संघ-राज्यक्षेत्र में संसदीय और विधान सभा निर्वाचन क्षेत्रों के परिसीमन के बारे में है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7167/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): I

beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the India Centre for Migration, New Delhi, for the year 2020-2021, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the India Centre for Migration, New Delhi, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7168/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRIMATI MEENAKASHI LEKHI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year

2020-2021, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations, New Delhi, for the year 2020-2021.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7169/17/22]

रक्षा मंत्रालय में राज्य मंत्री तथा पर्यटन मंत्रालय में राज्य मंत्री **(एडवोकेट अजय भट्ट):** माननीय सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) छावनी बोर्ड के वर्ष 2020-2021 के वार्षिक प्रशासनिक प्रतिवेदनों की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7170/17/22]

- (3) (एक) नेशनल मेरीटाइम फाउंडेशन, नई दिल्ली के वर्ष 2020-2021 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल मेरीटाइम फाउंडेशन, नई दिल्ली के वर्ष 2020-2021 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7171/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR): I

beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Food Safety and Standards Authority of India, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Safety and Standards Authority of India, New Delhi, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7172/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Deoghar, for the year 2019-2020, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2019-2020.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 7173/17/22]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bengaluru, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bengaluru, for the year 2020-2021.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 7174/17/22]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2020-2021.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 2020-2021, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Medical Research, New Delhi, for the year 2020-2021.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 7175/17/22]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Medical

Sciences, Imphal, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Medical Sciences, Imphal, for the year 2020-2021.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 7176/17/22]

(11) A copy of the Food Safety and Standards (Ayurveda Aahara) Regulations, 2022 (Hindi and English versions) published in Notification No. F. No. Stds/SP-05/A-1.Y(01) in Gazette of India dated 6th May, 2022 under Section 93 of the Food Safety and Standards Act, 2006.

[Placed in Library, See No. LT 7177/17/22]

(12) A copy of the National Commission for Allied and Healthcare Professions 3rd (Removal of Difficulties) Order, 2022 (Hindi and English versions) published in Notification No. S.O.2360(E) in Gazette of India dated 23rd May, 2022 under sub-section (2) of Section 69 of the National Commission for Allied and Healthcare Professions Act, 2021.

[Placed in Library, See No. LT 7178/17/22]

(13) A copy each of the following Notifications (Hindi and English versions) under Section 38 of the Drugs and Cosmetics Act, 1940:-

1. The Medical Devices (Third Amendment) Rules, 2022 published in Notification No. G.S.R.356(E) in Gazette of India

dated 18th May, 2022.

2. The Drugs (Fourth Amendment) Rules, 2021 published in Notification No. G.S.R.357(E) in Gazette of India dated 18th May, 2022.
3. The Medical Devices (Fourth Amendment) Rules, 2022 published in Notification No. G.S.R.450(E) in Gazette of India dated 15th June, 2022.

[Placed in Library, See No. LT 7179/17/22]

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF AYUSH (DR. (PROF.) MAHENDRA MUNJAPARA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Authority, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Authority, New Delhi, for the year 2020-2021.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 7180/17/22]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2020-2021, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by

the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 2020-2021.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 7181/17/22]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Social Welfare Board, New Delhi, for the year 2020-2021.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 7182/17/22]

12.04 hrs